

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

23. C.P.(IB)-3299(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2021**

NAME OF THE PARTIES : DVR Sekhar
V/s
Gammon India Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual hearing (VC).

Due to technical glitch (poor audio, video quality, network connectivity) and paucity of time the proceedings could not be conducted /smoothly.

List the matter for hearing on 29.04.2021.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 16.04.2021
AAH

Sd/-

H.P. CHATURVEDI
Member (Judicial)